

(a) whether Government have decided to improve the Asansol-Damodar Section of south Eastern Railway;

(b) whether it includes widening of the overhead bridge, i.e. BNR Bridge on G.T. Road; and

(c) if so, details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) to (c). On Asansol-Damodar Section of South Eastern Railway the Railways are carrying out certain passenger amenity works such as provision of low level platform in place of rail level platform at Damodar station; provision of platform shelter alongwith facilities for dealing with coaching trains at Burnpur station. Further on this section track renewals of 1.7 kms. is in progress. The remaining track on this section was already renewed in the last six years.

It is also proposed to rebuild the existing bridge with wider road-way, jointly with the State Govt. on cost sharing basis, as per rules.

Accidents in Subsidiaries of CIL

1910. SHRI HARDHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) the number of accidents occurred in the year 1987-88, 1988-89 and 1989-90 in different subsidiaries of the Coal India Limited, respectively; and

(b) the details of the nature of accidents as fatal/disabled/partially disabled?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b). The information is being collected and will be laid on the Table of the House.

Foreign Collaborations For Making Toys and dolls

1911. PROF. MALINI BHATTACHARYA: Will the Minister of INDUSTRY be pleased to state:

(a) the number of foreign collaborations granted for making toys and dolls;

(b) the out go foreign exchange on all accounts;

(c) the foreign exchange earnings; and

(d) the reasons for granting these foreign collaborations?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Between 1985 to June 1988, Government has accorded approval for six Foreign Collaboration proposals for manufacture of Toys, Educational and Scientific Aides. No approval has been granted after June 1988.

(b) As per the terms of approval granted in the above proposals, a total amount of US \$ 1,74,750 (net of taxes) is involved towards the payment of technical know-how fee. The terms of approval also include payment of royalty ranging between 3% to 5% subject to taxes for a period of five years subject to the standard conditions governing the payment of royalty. Further, the approvals also provide for payment of rent at the rate of 1% to 1.5% subject to taxes based on the c.i.f cost of the moulds per month imported by the individual companies.

(c) The estimated foreign exchange earnings based on the f.o.b. value of exports as given by the companies, was around Rs. 3878.70 lakhs.

(d) Such collaborations have been accorded, considering the need for manu-